## GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF JUSTICE

### **LOK SABHA**

# UNSTARRED QUESTION NO. 308 TO BE ANSWERED ON WEDNESDAY, THE 03<sup>rd</sup> FEBRUARY, 2021

## LISTING OF COURT CASES

### 308. SHRI E. T. MOHAMMED BASHEER:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware that selective listing is allegedly being done in Hon'ble Supreme Court while hundreds of bail applications are pending; and
- (b) if so, the action taken by the Government in this regard?

# ANSWER MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a): No, Sir.
- (b): Government is committed to independence of judiciary. Listing of cases in the Supreme Court falls within the domain of the Supreme Court Registry and the Government has no role to play in this matter.